NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

CA(CAA) No.411/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 17th November 2017, 10.30 A.M.

Name	of the Company	Sedan Trading Pvt.Ltd.	& Ors.	
Un	der Section	230-232		
SI. No.	Represent	gnation of Authorized ative (IN CAPITAL ETTERS)	Appearing on behalf of	Signature with date
1	BIDISHA	ACHARIT PCS	Pa INI	0.1.1.11.1

1. BIDISHA ACHARIL PCS 2. PRITHA BOSE Petitioner

Bilista Aclani

ORDER

Ld. Counsel for the petitioner is present.

List on 12/12/2017.

Sd

(Jinan K.R.) Member (J) (Vijai Pratap Singh)

(Vijai Pratap Singh) Member (J)